

1	2	3	4	5	6	7
29.	Rajasthan	0	0	0	0	0
30.	Sikkim	0	0	0	0	0
31.	Tamil Nadu	0	0	0	0	0
32.	Telangana	0	0	0	0	0
33.	Tripura	0	0	0	0	0
34.	Uttarakhand	0	0	0	0	0
35.	Uttar Pradesh	0	0	0	0	0
36.	West Bengal	0	0	0	0	0
TOTAL		1	1	1	1	4

Source: RBI.

Statement-II

Bank group-wise data of cases decided by the Committees in last two years

Bank Category	No. of cases resolved by the committees		
	FY 2016-17	FY 2017-18	FY 2018-19 (up to September, 2018)
Public Sector Banks	130563	174810	73277
Private Sector Banks (including SFBs)	6702	48494	49226
Foreign Banks	17	2276	724
Scheduled Commercial Banks	137282	225580	123227

Strike to Protest Assault on Doctors

1805. SHRI D. KUPENDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that medical doctors in the country are involved in strike protesting assaults/attacks on them; and

(b) if so, the details thereof and the steps taken/being taken by Government to resolve the impasse and to protect the doctors as well as the patients for them to get timely medical treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes, incidents of

strike by doctors because of alleged assault on doctors on duty in various parts of the Country have come to the notice of the Government.

As per Constitutional provisions, 'Health' and 'Law and Order' are State subjects. Therefore, the concerned State/UT Government are required to take measures to prevent such incidents under the appropriate legal framework applicable in the respective State/UT. Details of such cases is not maintained centrally.

Government has constituted a Committee to examine various aspects of a uniform legislative framework to prevent assault on clinical establishments and doctors on duty.

AES cases in Bihar

1806. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is rise in Acute Encephalitis Syndrome (AES) cases in Bihar recently;

(b) if so, the number of children who unfortunately died due to the disease, district-wise in Bihar;

(c) whether the hospital infrastructure is adequate to deal with the emergency situation;

(d) whether teams of doctors and medicines were sent from the Centre, if so, the details thereof; and

(e) whether any vaccination is available for AES and if so, why preventive measures were not taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) There is an increase in cases and deaths of children due to Acute Encephalitis Syndrome (AES) in Bihar in the year 2019 *vis-à-vis* earlier years, as follows:—

Year	Cases	Death
2016	324	102
2017	189	54
2018	124	33
2019 (till 02.07.2019)	837	162